

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 223**

**Company Petition/156/2023**

**IN THE MATTER OF:**

**Nouf Al Marwaai**

... **Applicant/Petitioner**

**Versus**

**Arab Yoga Foundation & Ors.**

... **Respondent**

**Under Section: 241 (1) & 242 (4)**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 17.05.2024.

**Sd/-**  
**(COURT OFFICER)**